

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.308/GT/2018

Subject : Petition for determination of final tariff for the period 2014-19 in respect of Uri-II Power Station.

Petitioner : NHPC Ltd.

Respondent : PSPCL & ors

Date of hearing : **6.2.2019**

Coram : Shri P.K.Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S.Jha, Member

Parties present : Shri Piyush Kumar, NHPC
Shri Jitender Kumar, NHPC
Ms. Seema, NHPC
Shri R.B. Sharma, Advocate, BRPL
Shri Mohit K. Mudgal, Advocate, BYPL
Shri Anand K. Ganesan, Advocate, PSPCL
Ms. Parichita Chowdhury, Advocate, PSPCL

Record of Proceedings

At the outset, learned counsel for the Respondent, PSPCL sought adjournment for filing reply in the matter. This was not objected to by the representatives of the Petitioner.

2. Accordingly, the Commission accepted the prayer and adjourned the hearing. The Commission directed the Respondent, PSPCL to file reply, on affidavit, on or before **22.2.2019**, with advance copy to the Petitioner, who may file its rejoinder, if any, by **8.3.2019**.

3. Matter shall be listed for hearing in due course for which separate notice shall be issued to the parties. Pleadings shall be completed by the parties prior to the date of hearing.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

